

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017
NAME OF THE COMPANY	Paris De Salon Private Limited
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Geetha R. Prabhakar</i>	<i>Advocate</i>	9866676778	<i>Geetha</i>

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard. Shri R.Prabhakar on behalf of Shri K.B.Ramanna, Learned Counsel for Petitioner.

Counsel sought time for 10 days. Case is posted to 6.12.2017.

**Member (T)**

pc

**Member (J)**